

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 159 OF 2021 (SZ)

IN THE MATTER OF:

Kankana Das,
Kolkata

....

Applicant(s)

Versus

Union of India,
through Secretary,
MoEF&CC & Ors.

....

Respondent(s)

**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD
(RESPONDENT No. 8)**

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Place: Hyderabad

Date: 07-10-2021.

REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD (RESPONDENT No. 8) IN ORIGINAL APPLICATION NO. 159 OF 2021 FILED BY KANAKA DAS, KOLKATA VS UNION OF INDIA, NEW DELHI & OTHERS,.

It is to submit that an Original Application No. 159 of 2021 was filed by Kanaka Das, Kolkata before the Hon'ble NGT, Chennai, regarding implementation of National Clean Air Program (NCAP), which was launched by the MoEF&CC in January 2016, in the States of Telangana, Tamilnadu & Karnataka. The Hon'ble NGT vide order dated 03.09.2021 directed to submit the report from the Official Respondents.

In this regard, the following is submitted: -

1. It is to submit that, the Government of India launched the National Clean Air Program (NCAP) to address the air pollution in a time bound manner. According to the guidance document of NCAP, a State Action Plan (SAP) for addressing the air pollution have to be prepared. As per the NCAP document at Appendix-VI:NCAP agencies and timelines at S.No.1.13 mentions about the State Action Plan for Air Pollution. The following three sub clauses of SAP as per the NCAP document are as follows: -

S. No	Component / Activities	Level for funding	Level for implementation	Agencies	Time lines
1.13.1	A preliminary state action plan for air pollution to be formulated for ll the 23 states, which harbor 102 non-attainment cities	Center	State	SPCB, CPCB & MoEF&CC	2020
1.13.2	SAP for air pollution to be taken up for implementation by the state government and city administration	State	State	State Government	2020
1.13.3	The guidelines for the preparation of the SAP to be formulated	Center	Center	CPCB & MoEF&CC	2020

2. The guidelines are to be formulated by the Centre (MoEF&CC and CPCB) as mentioned at 1.13.3. CPCB communicated the draft guidelines with TSPCB for offering of the comments on the same. The draft guidelines covers actions on the following headings:

Industrial Emissions, Municipal Solid Wastes, Construction and Demolition waste, Road Dust, agricultural waste, vehicular emissions and household

3. It is to submit that, Telangana State Pollution Control Board (TSPCB) is monitoring the Ambient Air Quality at 42 locations in the state. As per the Air Quality Index (AQI) developed by Central Pollution Control Board (CPCB) the ambient air quality in Telangana is in the category of satisfactory to moderate most of the times and in good category during the rainy season. Central Pollution Control Board (CPCB) identified four non-attainment cities/ areas in Telangana state where the PM 10 concentrations are exceeding continuously for a period of five years. The details of the non-attainment cities in Telangana are as follows:
1. Hyderabad
 2. Patancheru
 3. Nalgonda
 4. Sangareddy.
4. Government of Telangana in compliance to the Hon'ble NGT orders in OA.No.681/2018 constituted an Air Quality Monitoring Committee for preparation and overseeing the implementation of the action plan for reducing the air-pollution. An action plan is prepared by Telangana for reducing the air pollution in the non-attainment cities and is under implementation as approved by the CPCB through the orders dated 15th April, 2018 (Hyderabad, Patancheru and Nalgonda) and 26th June, 2020 (Sanga reddy).
5. The action plan focuses on the following activities with several action points under each activity. The gist of which is as follows:

source	Action points	Gist of activities initiated
A. Vehicle Emission Control	Launch extensive drive against polluting vehicles	Special drives are conducted on Air pollution regular basis. during the FY-2020-21 total (4681) cases were registered.
	Launch public awareness campaign for air pollution control,	Awareness campaigns were conducted regularly especially during the road safety program, TSPCB initiated pilot project Lane discipline in one traffic junction with zero tolerance.
	Prevent parking of vehicles in the non-designated areas	No parking boards are erected by GHMC. During the FY.2020-21 total 489322 were registered.
	Initiate BS-VI registration when fuels are available	It is being implemented in Hyderabad
	Prepare action plan to check fuel adulteration and random monitoring of fuel	Civil supplies: 259 number of petrol bunks inspected in GHMC. Total 1018 Retail Outlets were inspected and 2661 Samples of Petrol & Diesel were tested by Oil Industry

source	Action points	Gist of activities initiated
	quality data.	during FY 2020-21
	Prepare plan for widening of road and improvement of infrastructure for decongestion of road.	10no.s of construction of roads completed with Rs. 2059.69 lakhs, 18nos of works under progress with Rs.9895 lakhs.
	Prepare plan for construction of express ways/ by-passes to avoid congestion due to non – destined vehicles.	158 KMs of 8 lane expressway developed to avoid the entry of non-destined vehicles into the city
	Steps for promoting battery operated / electric vehicles	100% exemption of the road tax and registration fee for the first 2 lakh two wheelers and 20,000 three wheelers, 5000 LCV passenger vehicles. Framed guidelines in 2017 for registration of E-rickshaw / e-Cart. As per G.O.MS.49, Tr.R&B (Tr.I) Dpt., Dt.07-07-2017, e-rickshaws and e-carts are restricted to ply on National Highways and GHMC limits.
	Synchronizing traffic movements	Identified 150 Nos. Traffic Signals and 104 Nos. Pelican Signals. An Agreement entered with M/s IBI group India Pvt Ltd for Study, Design, Supply, Install, Test, Commission, Operations and Maintenance of City-wide Unified Traffic Signal Control (ATSC) System by GHMC.
	regular calibration of the checking instruments and online integration of PUC	9 PUC centres of Hyderabad already linked to remote server and linking of remaining 237 centres are under progress
	Promotion of Alternate Fuels –	Number of Public Transport vehicles running on CNG -132 and Electric Vehicles 40
	Disincentivising the growth of Vehicles	2% additional registration charges are being levied to deter the purchase of vehicles

source	Action points	Gist of activities initiated
	Restriction of 15 years old vehicles	1).Govt. prohibited 15 year old and above Educational Institution buses, Public Service Vehicles, Stage Carriages and Contract carriages to ply in the area of Hyderabad w.e.f. 1-11-2006. 2). 89,239 diesel vehicles above 15 year old are prohibited for plying. 3) 378 vehicles are scrapped and 161 vehicles are impounded.
	Strengthening of the public transport -Increasing awareness on usage of public transport available – MRTS, MMTS, City buses	2900 city buses are in operation, 130 CNG, 40 Electrical buses. At present 59 Metro Rail Stations spanning over 69 km of length are in operation. The commercial operation from Miyapur to Ameerpet (13 km); and Ameerpet to Nagole (17 km), Ameerpet to LB Nagar (16 km), Ameerpet to Hitec city (10.5 km), Hitec City to Raidurg (1.5 Km), JBS to MGBS (11 Km) commenced.
B).Re- suspension of road dust and other fugitive emissions control:	Prepare plan for creation of green buffers along the traffic corridors	GHMC took numerous steps for creation of green buffers, Total 2.19 Cr plants have been planted during 2020-21 under Telanganaku Haritha Haaram Programme 2020-2021. For the year 2021, action plan is prepared for raising of 1.50 Crores of saplings for the purpose of Plantation under TKHH 2021-22 Programme.
	Maintain pot holes free roads for free-flow of traffic	Greater Hyderabad Municipal Corporation (GHMC) Pot holes are being filled on priority basis. Cumulative pot holes filled are 13326 numbers.
	water fountains	GHMC has installed total 52 fountains in various traffic intersections.
	Greening of open areas, gardens, community places, schools and housing societies.	Necessary Govt. order Issued by GHMC: G.O. Ms. No. 168 MA&UD dated 07/04/2012. Vertical Gardens have been developed in the GHMC Head Office and Zonal offices and (9) Flyover pillars. Vertical gardens at flyovers of Nagole & banjara Hills have been completed in 2 nd quarter.

source	Action points	Gist of activities initiated
	Blacktopping of metalled roads, including pavement of road shoulders.	308 no. of BT road works (104.80 kms) with an amount of 107.92 Cr. have been sanctioned. 33 works with an amount of Rs. 23.03 Cr are completed (8.58kms) and the remaining works are under various stages. Cumulative BT length laid till date is 418.03 km
	Regular cleaning of the roads	13 Sweeping machines(SM) have been deployed by CRMP agency and 6877 Kms have been travelled by mechanical sweepers under Comprehensive Road Maintenance Programme (CRMP) during 3 rd quarter(Cumulatively 1,98,520Kms have been travelled by MS under CRMP)
(C). Control of emissions from biomass / crop residue /garbage /MSW burning:	drive against open burning of bio-mass, etc.,	IEC & BCC experts have been engaged for developing the awareness program to cover all the stakeholder involved in handling of segregated MSW.
	Regular check and control of burning of municipal solid wastes.	Regular checks and awareness have been conducting on burning of waste. Penalties are being imposed as per the GO.Ms.No27, dated: 10.07.2017
	Proper collection of horticulture waste (bio- mass) and its disposal.	Collection of Horticulture in 406 parks and converting in to Compost through Pit composting and utilizing for gardening and transporting to the Centralized Treatment and Disposal Facility. HMDA: All bio waste producing units like nurseries & parks are provided with compost units. Hence not burning the horticulture waste.
	Ensure ban on burning of agriculture waste.	Notification issued on ban of open burning and regular checking is continued.
D. Control of industrial emissions	Action against non-complying industrial units	All the 17 category industries have installed the Continuous Emission monitoring Systems and are connected with the TSPCB/CPCB server. The industries are monitored and actions against the industries in case of exceedance of the standards are being taken.
	Shifting of polluting industries	Infrastructure facilities have been already developed in all the three industrial parks i.e. Indrakaran, Buchinelly and Rakamcherla and modalities for shifting are under process

source	Action points	Gist of activities initiated
	Ban on polluting industries	No polluting industry is being permitted and strict action is taking against polluting industries. Industries:
(E). Control of air pollution from construction and demolition activities:	Enforcement of Construction & Demolition Rules	Regular inspections are being carried out to enforce the C&D waste management. (231) instances of violations observed and levied a total penalty of Rs. 890500 during FY.2020-21 year.
	Control measures for fugitive emissions from material handling,	As per the conditions laid in Environmental Clearance issued by SEIAA (under category Transport condition No. VII), the same are being followed and insisted while grant of Building Permission for the built-up area above 20,000 Sq.mts. Skilled labor and specialized equipment for housing project. GHMC adopted Wet processing technology, the plant machineries operated within enclosure to restrict fugitive emission. The Concessionaire has installed sprinklers at the unloading bay of Jeedimetla, Hydrocycling facility to restrict the dispersion of dust.
	carriage of construction material in covered vessels.	Concessionaire engaged for the C&D Waste management project transport the C&D waste in tarpaulin covered carriages. Clause included in the concession agreement
(F). Other steps to control Air Pollution:	Air quality index	<ul style="list-style-type: none"> i. Disseminated through TSPCB portal and through the Electronic Display System at 3 places in the City. 2 more under installation stage. ii. TSAIR App with CAAQMS and RTNMS data display. iii. CO and Noise live display at 3 traffic junctions along with audio message.
	Establish an AQM at SPCB Head	AQM Cell is constituted at TSPCB, Head office. Up gradation of 1 post to Senior Environmental Scientist is approved by the Board for AQM.
	helpline in Hyderabad City for complaints	Complaint can be filed through TSPCB website and TSAIR app. Toll Free Number : 10741
	continual basis for maximising coverage of LPG / PNG for domestic	LPG Penetration in the State of Telangana is 121.46%. 113.63 Lakhs LPG connections which includes Deepam & PMUY connections to almost all BPL families.

source	Action points	Gist of activities initiated
	Monitoring of DG sets	Condition is being incorporated in the consent order for implementation. The units provided the acoustic enclosures with chimneys/ exhaust to the DG Set for control emissions.
	Strengthening of Ambient Air Quality Management	Supply, Installation & Maintenance of 8no. CAAQMS work order awarded and installation will be completed by November.
	Source Apportionment Study (SAS)	TSPCB awarded the study to IIT, Kanpur for an amount of Rs.100.3 crores with a duration of one year and the study will be completed by June, 2022. The study is under progress.
	Emission Inventory(EI)	

The complete action plan for non-attainment cities is available in the website of TSPCB.

6. Further, it is to submit that while the focus is on the non-attainment cities with a higher degree of intensity, most of the action points are being implemented throughout the State.

The following action points are under implementation throughout the State.

S. No	Action point	Sub activities
1	Vehicle emission control	<ul style="list-style-type: none"> • Action against polluting vehicles, • Public awareness on air pollution control, • Regulating parking of vehicles, • Checking for Fuel adulteration, • Widening of road and improvement of infrastructure, • construction of by-pass roads, • Promoting battery operated / electric vehicles – Electric Vehicle Policy is launched with incentives. • calibration of the Pollution Under Control checking instruments, • Promotion of Alternate Fuels – LPG and CNG fuel vehicles are being encouraged. • Disincentivising the growth of Vehicles- 2% additional registration tax for the second vehicle
2	Re- suspension of road dust and other fugitive emissions control	<ul style="list-style-type: none"> • Creation of green buffers - Government of Telangana has taken up a Flag ship program Telangana ku Haritha Haram under which plantation program is being taken up across the state with a target of 2 crore saplings. The program is being continued since the year, 2014. • Maintain pot holes free roads being Implemented by the ULBs at all the places,

S. No	Action point	Sub activities
		<ul style="list-style-type: none"> cleaning of the roads are being carried out by all the ULBs
3	Control of emissions from biomass / crop residue / garbage / MSW burning	Open burning of MSW/ bio-mass – Government of Telangana issued notification banning the open burning through GO.Ms.No27, dated: 10.07.2017
4	Control of Industrial emissions	Action against non-complying industrial units – All the 17 category highly polluting industries have installed the Continuous Emission Monitoring and CAAQMS. These systems are connected directly to the Central Servers of TSPCB and CPCB. Other industries are monitored at regular intervals for checking the compliance. Actions are initiated accordingly.
5	Control of emissions from Construction and Demolition	Enforcement of Construction & Demolition Rules by all the ULBs is under progress and guidelines for providing enclosure for construction to prevent the dust are under implementation. The feasibility of establishing C&D processing facilities on cluster basis is being carried out.
6	Other steps to control Air Pollution	Air quality index is displayed for all the locations monitored by TSPCB, A toll free number 10741 is established by TSPCB along with online portal and also TSAIR app for lodging complaints. Continual basis for maximising coverage of LPG / PNG for domestic consumers

In this regard, it is submitted that the preparation of the State Action Plan will be taken up immediately after the communication of the final action plan templates by the CPCB/MoEF&CC, GoI. The Government of Telangana has already taken several measures as submitted above for mitigation of the air pollution and will update its actions based on the final template communicated by the Central Pollution Control Board duly incorporating the actions already under implementation by the Government and also others as deemed fit for improving the air quality.

Date: 07-10-2021.

Place: Hyderabad.

**Sd/-
MEMBER SECRETARY**

// T.C.F.B.O //

V. S. Reddy

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